

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:684
ANSWERED ON:26.02.2015
RECOGNITION BY BAR COUNCIL OF INDIA
Chaudhary Shri C.R.

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the criteria adopted by Bar Council of India (BCI) for granting recognition to universities/colleges for various law courses in the country;
- (b) the details of law colleges granted recognition by BCI for various law courses in the country during the last three years, State-wise;
- (c) the details of colleges in the country including Rajasthan which were not granted recognition by BCI for various law courses during the said period along with the reasons therefor;
- (d) whether the Government proposes to set up more law colleges/institutions in the country; and
- (e) if so, the details and the present status thereof?

Answer

MINISTER OF LAW AND JUSTICE (SHRI D.V. SADANANDA GOWDA)

- (a) to (e) : The information is being collected and will be laid on the Table of the House.